

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 3

EXCISE APPEAL NO. 10226 OF 2024

[Arising out of AHM-EXCUS-002-APP-314-23-24 dated 08/04/2024 passed by Commissioner of Central Excise, Customs and Service Tax-CGST & Central Excise Ahmedabad North]

DISHMAN CARBOGEN AMICS LTD

Appellant

[Earlier M/s. Dishman Pharmaceuticals &
Chemicals Ltd (100% EOU)]
Plot No. 47 Paiki 1, Village: Lodariyal,
Ta: Sanand, Dist: Ahmedabad-382220

Vs.

**COMMISSIONER OF CENTRAL EXCISE AND SERVICE
TAX CGST & CENTRAL EXCISE AHMEDABAD NORTH**

Respondent

Cgst & Central Excise Commissionerate Ahmedabad North,
1st House, Customs House, Near All India Radio,
Navrangpura, Ashram Road, Ahmedabad – 380 009

Appearance:

Shri R. Subramanya, Advocate for the Appellant

Shri Rajesh K Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)**

Date of Hearing : 21.08.2024
Date of Decision : 12.11.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10336 of 2023.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**